

Item No.17

M.A.2612/2004 in
O.A.2167/2003

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3.1.2005

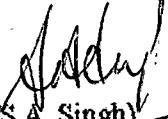
Present: Shri Yogesh Sharma, counsel for the applicant

M.A.2612/2004

Applicant had filed O.A.2167/2003. On 4.9.2003, respondent no.2 was directed to consider the representation of the applicant and pass an appropriate speaking order within six months.

Learned counsel for the applicant informs that the matter has been referred to the Finance Ministry and thereafter no decision has been taken. Ministry of Finance was also arrayed as a respondent in the O.A.

In that view of the matter, it would be appropriate and accordingly we direct that respondent no.2 in consultation with respondent no.3 should take the appropriate decision and pass a suitable order in accordance with law. It should preferably be done within four months from today. M.A. is disposed of.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

/dkm/